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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.27/2009
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	ACS	98 490 56652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.S.Chidambaram, learned PCS for the Petitioner and None appears for the Respondent. Even though the case is listed on various dates, Mr.S.Chidambaram insisted that this matter is existing since 2009 and he will file written arguments to pass appropriate orders. Orders reserved.


Member (Technical)


Member (Judicial)